

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.10321 of 2024

Sameer Raj @ Sameer Raj Sinha

... .. Petitioner/s

Versus

The Union of India

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Anurag Saurav, Adv.

For the C.B.S.E. Mr. Vinay Krishna Tripathy, Adv.

CORAM: HONOURABLE MR. JUSTICE ANJANI KUMAR SHARAN
ORAL ORDER

2 28-08-2024

Heard learned counsel for the parties.

2. Learned counsel for the State and C.B.S.E. are directed to file para-wise reply to the writ petition within four weeks.

3. Put up this matter on 25.09.2024.

(Anjani Kumar Sharan, J)

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